

(c) Airports Authority of India (AAI) abides by the terms and conditions stipulated by Ministry of Environment, Forest and Climate Change.

(d) No, Sir. AAI is not considering to drop any of the airport expansion programme due to environmental hurdles.

(e) Does not arise.

Status of Air India's profits

3512. SHRI SANJAY SINGH : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India is expected to make profits this year;
- (b) if so, what measures have been implemented to achieve this; and
- (c) the results of these measures?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI) : (a) Air India Limited is not expected to make net profit in this year.

(b) and (c) In order to effectively prepare Air India for disinvestment, the Government prepared a revival plan to bring operational and financial efficiency in Air India. The Revival Plan of Air India focuses on the financial and operational efficiencies so that substantial increase in revenue or cost saving can be achieved. Also, as decided in the meeting taken by Finance Minister on 07.09.2018, operational and financial performance parameters and milestones were fixed by the Government and are regularly reviewed via review meetings held under the Chairmanship of Secretary, Ministry of Civil Aviation. The Government, however, remains committed to the disinvestment of Air India.

Impact of bilateral agreements between Qatar and UAE on Indian Airlines

3513. SHRI JOSE K. MANI : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether in hindsight of the revelations of the Indian investigating agency, bilateral agreements struck with Qatar and UAE on seat entitlements and ports-of-call (airports) for operations of overseas carriers, resulted in huge losses to Indian national carriers;